

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

④

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : TCP 105 /17 & 107 /17.
PETITION NUMBER : TCP/105/(IB)/2017
NAME OF THE PETITIONER(S) : MAMMEN GEORGE
NAME OF THE RESPONDENT(S) : INTEGRATED FINANCE CO.LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	G. S. Sunitha
	G. SUNITHA for the Petitioner.		

ORDER

Counsel for Petitioner present and prayed for time for arguments. At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

sd/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

sd/-
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)